

SPECIAL BENCH

ITEM NO. 111

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CP No. (IB) 53/ALD/2021

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6th January, 2022,
10:30 AM

NAME OF THE COMPANY		NOVACARE HEALTHCARE SOLUTIONS PVT LTD V/S JAYPEE HEALTHCARE LTD
UNDER SECTION		9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Nitin Kochhar, CS

: For the petitioner.

ORDER

Ld. Authorized Representative for the operational creditor seeks leave to withdraw the present petition.

Recording this submission, CP No.(IB)53/ALD/2021 is dismissed as withdrawn with liberty granted to the Operational Creditor to approach this Tribunal, in case there is no settlement arrived at between the parties.

—Sd—

Avinash Kumar Srivastava
Member (Technical)

—Sd—

Rajasekhar V.K.
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)